

**COURT-I**

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**APPEAL No. 56 of 2014 &**  
**I.A. No. 100 of 2014**

**Dated : 6<sup>th</sup> May, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of**

**M/s BSCPL Infrastructure Ltd. ... Appellant(s)**  
**Versus**  
**Chhattisgarh State Power Distribution Co. Ltd.& Anr. ....Respondent(s)**

**Counsel for the Appellant(s) : Mr. Ruth Elvin**

**Counsel for the Respondent(s) : Ms. Suparna Srivastava for R-1**  
**Mr. C.K. Rai for R.2**

**ORDER**

Shri C.K. Rai, Learned Counsel appearing for the State Commission is filing his written submissions today after serving copy on the other side. The Learned Counsel appearing for the Respondent no.1 is directed to file the reply on or before 19.5.2014 after serving copy on the other side.

Post the matter for hearing on **3.7.2014.**

**(Rakesh Nath)**  
**Technical Member**  
mk/kt

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**